Annexure-5

Name of the Corporate Debtor: M/s. CAN Enterprises Private Limited (under CIRP); Date of Commencement of CIRP: 27-01-2020 ; List of creditors as on: 01-10-2026 (Version-3)

List of Operational Creditors (Workmen)

Sl No.	Name of Authorised representative, if any	Name of Workman	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

For CAN ENTERPRISES PVT. LTD.

Resolution Professional